

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
Appeal- 309/252/ND/2020

**IN THE MATTER OF:**

DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE -2 LUDHIANA Vs ROC & DISHA  
COMMERCIALS PVT LTD ....Applicant

Vs

RoC ....Respondent

**SECTION**

U/s 252

Order delivered on 18.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Lakshmi Gurung for IT Deptt.  
For the Respondent : Ms. Mitika for ARoC

**ORDER**

None present on behalf of appellant as well as respondents. List the case on 28.09.2020.

In the meantime, appellant is directed to serve the notice upon the respondent by all modes and also send the same on the email id of the respondent and including the process of the bench. Affidavit of service is to be filed within one week from today i.e. on or before 25.09.2020.

List the case on 28.09.2020.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**